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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
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NOTIFICATION
INCOME TAX

NO.3209(F.No.197/10/78-IT(AJ): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 1C of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Jhargram Leprosy Project" for the purpose of the said section for the assessment Year(s) 1978-80 and 1980-81.

Sd/-

(B.M.SINGH)

UNDER SECY. TO THE GOVERNMENT OF INDIA

To

The Manager,
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Copy to:-

1. Hon. Director, Jhargram Leprosy Project, 12/2A, Broad Street, Calcutta-700019.
2. The Commissioner of Income-tax, West Bengal XIV, Calcutta-with reference to his letter No.Assmt/4370/CI/SE/119/79-80 dated 14.9.80.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services(Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundri Lane, New Delhi(5 copies).
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AUTHORISED FOR ISSUE

(V.K.BHATIA)

ASSTT. DIRECTOR OF INPSECTION
(RS&P)

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